

pertaining to Ministry of Mines.

- (d) Status of implementation of recommendations contained in the 39th Report of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel ‘Demands for Grants (2023-24)’ pertaining to Ministry of Mines.

Status of implementation of recommendations contained in the Three Hundred and Eighteenth and Three Hundred and Twenty-Second Reports of the Department-related Parliamentary Standing Committee on Industry

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह वर्मा) : महोदय, मैं निम्नलिखित के संबंध में एक वक्तव्य सभा पटल पर रखता हूँ:-

- (a) Status of implementation of recommendations contained in the 318th Report of the Department-related Parliamentary Standing Committee on Industry on Demands for Grants (2022-23) pertaining to the Ministry of Micro, Small and Medium Enterprises.
- (b) Status of implementation of recommendations contained in the 322nd Report of the Department-related Parliamentary Standing Committee on Industry on Demands for Grants (2023-24) pertaining to the Ministry of Micro, Small and Medium Enterprises.

REGARDING NOTICES RECEIVED UNDER RULE 267

MR. MR. CHAIRMAN: Hon. Members, 22 notices received under Rule 267 do not merit admittance. ...*(Interruptions)*..

SHRI JAIRAM RAMESH (Karnataka): What is the subject, Sir?*(Interruptions)*...

SHRI K. C. VENUGOPAL (Rajasthan): What is the subject, Sir?*(Interruptions)*...

MR. CHAIRMAN: Take your seats. ...*(Interruptions)*..